Interim Resolution Professional / Resolution Professic Arun Kapoor
IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-2018/10230
Name of the corporate debtor KULT APP PRIVATE LIMITED (now known as 21Zen Realtech Private Limited)
Date of commencement of CIRP 26/10/2026
List of creditors as on 09/11/2026
List of Operational Creditors (Government dues)
(Amount in Rs)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party? (if applicable)	% of voting share in CoC					
1	Sales Tax Officer MUM-NOD-C-0709	State	04/11/2026	19028216	19028216	CGST AND SGST DUES	0	0	No	0.000	0	0	0	0	Office of the Sales Tax Officer, Andheri East
	Total			**19028216**	**19028216**		**0**	**0**		**0.000**	**0**	**0**	**0**	**0**	

Arun Kapoor

Digitally signed by Arun Kapoor
Date: 2026.11.14 15:09:21 +05'30'

Arun Kapoor
Interim Resolution Professional
In the matter of CIRP of Kult App Private Limited (Now known as 21 Zen Realtech Private Limited)
Registration number: IBBI/IPA-003/IP-N00030/2017-18/10230
IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706
IBBI Registered E-mail Id - arun.kapoor58@yahoo.in
AFA valid up-to: December 31, 2026